## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/200/2016

NAME OF THE PETITIONER(S)

: Kanaiah Vikram Dixit

NAME OF THE RESPONDENT(S)

: M/s Vcan Active Carbon Private Limited & 3 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

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REPRESENTATION BY WHOM

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## **ORDER**

Counsels representing both the parties are present and prayed for two weeks' time to make submissions in relation to the outcome of the settlement talks between the parties in this matter and in another connected matter, TCP/386/IB/2017. Time is enlarged at their request. Put up on 14.12.2017.

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S Vijayaraghavan Member (Technical)

-59 -K Anantha Padmanabha Swamy Member (Judicial)